

(b) Is it a fact that orders are being placed on the I.S.D., London for articles which could easily be manufactured in the Indian Ordnance Factories?

**The Deputy Minister of Defence (Shri Satish Chandra):** (a) The India Store Department, London is controlled by the Ministry of Works, Housing and Supply which examines its work.

(b) Normally orders are placed on the I.S.D., London, only for those articles which cannot be procured or manufactured in India. There may, however, be some cases in which the stores capable of being manufactured in the Ordnance Factories are ordered because the requirements of such items may be so small that it would be highly un-economical to manufacture them in this country. Such items are, therefore, obtained from U.K. through I.S.D., London.

**Sardar A. S. Saigal:** May I know whether the I.S.D. report has pointed out that the Ministry of Defence is placing orders for articles which are available or which could be manufactured in India?

**Shri Satish Chandra:** The prescribed procedure when placing an order is to send indents simultaneously to the Director General of Supplies and Disposals, to the Development Wing in the Commerce and Industry Ministry and to our Director General of Ordnance Factories. All of them examine whether this particular store could be manufactured or could be procured in the country. If indigenous sources are discovered, the indent on the India Store Department is immediately cancelled.

**Sardar A. S. Saigal:** May I know whether it is a fact that the I.S.D. report on page 17, para 11 says that if these stores are purchased in India, the cost will be cheaper?

**Mr. Deputy-Speaker:** That is clear.

**The Deputy Minister of Works Housing and Supply (Shri Buragohain):** May I answer this question. Sir, on behalf of my colleague the Deputy Minister of Defence? It is true that the Regional Committee for the London organisation has reported that a large number of contracts placed by them are for small items. That is the problem that has been pointed out by them and that is under

examination by the Ministry of Works, Housing and Supply in consultation with the Ministry of Defence and also the Ministry of Commerce and Industry. They have pointed out that thirty per cent of the contracts are for the value of £30 and less and another 20 per cent are of the value between £30 and £100. So, roughly about 50 per cent are for stores of the value of £100 or less.

**Shri G. P. Sinha:** In view of the fact that we are maintaining surplus labour in the Ordnance factories, the ultimate cost of production will be cheaper here because we have to pay the labourers whether we manufacture things or not.

**Shri Satish Chandra:** The position as stated by the hon. Member is not quite correct. Our Ordnance factories have got about 50,000 workers. According to present work load there may be a surplus of about 3,000 workers shortly. By manufacturing additional items, we propose to utilise the services of all these labourers. At present they are not surplus. They will be surplus in a month or two. We are planning for future months.

**Shri Nanadas:** What are the main items of articles which are not produced in India, but which are imported from the U.K.?

**Mr. Deputy-Speaker:** How can all of them be given here, Hundreds of them are there. The hon. Member may kindly put down a question and elicit answer. Next question.

#### TRAINING OF DISPLACED PERSONS IN VOCATIONAL TRADES

\*2051. **Shri A. N. Vidyalkar:** Will the Minister of Rehabilitation be pleased to state:

(a) the number of displaced persons trained in Vocational Trades up to 31st March, 1953;

(b) the number of those trained in 1952-53 and the expenditure incurred in their training; and

(c) whether Government have employed any method to make sure whether the displaced persons so trained are gainfully employed or not?

**The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle):** (a) to (c). The information is being collected and will be laid on the Table of the House in due course.

**लाला अचिंत राम :** क्या गवर्नमेंट की तरफ से इन सेंटर्स के निरीक्षण का कोई इंतजाम है कि वहां पर विद्यार्थियों को ठीक तरह पर ट्रेनिंग दी जाती है ? जो वर्क सेंटर्स हैं उन के निरीक्षण के लिये गवर्नमेंट की तरफ से कोई इंतजाम है या नहीं ?

**श्री जे० के० भोंसले :** हां, स्टेट्स गवर्नमेंट्स उसका इंतजाम करती हैं ।

**लाला अचिंत राम :** क्या आपको मालूम है कि वह निरीक्षण कितनी देर से होता है, तीन महीने बाद, छः महीने बाद, या साल भर बाद ?

**श्री जे० के० भोंसले :** हमेशा होता रहता है, तीन महीने बाद ।

**लाला अचिंत राम :** क्या आप बतल सकते हैं कि पिछले निरीक्षण की रिपोर्ट जो थी वह क्या थी ? क्या आप के पास रिपोर्ट पहुंची है कि वह निरीक्षण कैसा हुआ और उस निरीक्षण का नतीजा कैसा है ?

**श्री जे० के० भोंसले :** वह रिपोर्ट हमारे पास नहीं आती । वह स्टेट्स गवर्नमेंट के पास जाती है ।

**लाला अचिंत राम :** क्या आप के पास ऐसी इच्छा है कि जो विद्यार्थी इन ट्रेनिंग सेंटर्स में तालीम हासिल करते हैं वे अपने पूरे समय में इतनी महारत हासिल नहीं कर पाते कि अपना काम बाद में शुरू कर के चला सकें ?

**श्री जे० के० भोंसले :** सब के साथ सा होता है ।

**लाला अचिंत राम :** क्या आप को इस बात का इल्म है कि ऐसे बहुत से विद्यार्थी हैं जो कि अपना ट्रेनिंग का पीरियड खत्म करते हैं, लेकिन उनको इतनी महारत हासिल नहीं होती कि वे अपना काम चानू कर सकें ? क्या आपको इसकी इत्तला है ?

**पुर्नबास मंत्री (श्री ए० पी० जैन) :** सब तरह के विद्यार्थी होते हैं । कुछ सीख जाते हैं, कुछ रहीं होते हैं जो नहीं सीख पाते और छोड़कर चले जाते हैं ।

**लाला अचिंत राम :** माननीय मंत्री जी ने इसी तरह से पहले भी कई बार जवाब दिया है । लेकिन मैं भ्रज करना चाहता हूँ कि क्या कोई ऐसा इंतजाम है कि जो विद्यार्थी अपना कोर्स ठीक तौर पर समय से नहीं सीखते हैं वह उसको ठीक से सीख सकें, क्या आप ने कोई उसके लिये इंतजाम किया है, क्योंकि आपकी गवर्नमेंट का मुख्य काम ट्रेनिंग देने का है ।

**श्री ए० पी० जैन :** कुछ तो इतने रहीं होते हैं कि उनको चाहें जितने भरसे तक रखें, वह आगे नहीं सीख सकते ।

**Lala Achint Ram rose—**

**Mr. Deputy-Speaker:** I have allowed too many questions on this.

#### REDUCTION OF GAZETTED AND NON-GAZETTED APPOINTMENTS

\*2052. **Shri A. N. Vidyasankar:** Will the Minister of Finance be pleased to refer to the answer to Starred Question No. 107 asked on the 7th November, 1952, and state:

(a) whether the information asked for in parts (a), (b) and (c) of the question is now available;

(b) whether the "special unit", consisting of the officers of the Home and Finance Ministries, referred to in the answer to part (d) of the question, has completed its work;